

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

367 (ND) 2017  
(Appeal No. 128/2017)

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
23.11.2017**

**NAME OF THE COMPANY: M/s Redefine Investment Consultants Pvt.  
Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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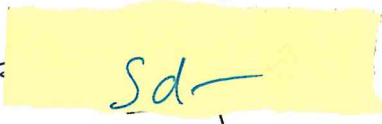
**Present:** Mr. Manoj Kumar, FCS

Ms. Lakshmi Gurung, Standing Counsel for Income Tax Deptt.

**ORDER**

Reply of the ROC has been filed. Ms. Lakshmi Gurung, Standing Counsel for the Income Tax Department is present and accepts notice on behalf of the Income Tax Department. Reply, if any, be filed.

To come up on 14<sup>th</sup> December, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**